

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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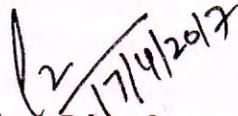
## ORDER

No. 71

Dated 17-04-2017

It is hereby notified that in connection with Annual Darbar Move, Summer Session, 2017, Main wing of the High Court and office of Registrar Vigilance, High Court of J&K shall close at Jammu on 29<sup>th</sup> April, 2017 (Saturday) after office hours and will reopen at Srinagar on 08<sup>th</sup> May, 2017 (Monday) F.N.

By Order.

  
(Sanjay Dhar)  
y/c Registrar General

No.1934-2011/NG

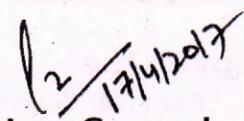
Dated 17-04-2017

### Copy to the:-

1. Registrar, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of \_\_\_\_\_
23. Advocate General, State of J&K, Jammu
24. Secretary to Govt. Law, J&PA, J&K, Jammu.
25. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu .
26. Registrar Vigilance, High Court of J&K, Jammu.
27. Director, J&K State Judicial Academy, Jammu.
28. Registrar Judicial High Court wing, Srinagar with the request to ensure that chambers/courts and offices of Registry are made ready functional before 1<sup>st</sup> May, 2017 and all the telephones are made functional.
29. Registrar Judicial, High Court wing, Jammu.
30. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 31-51.Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
- 52, Accountant General, J&K, Srinagar.
53. Dy. Accountant General, J&K, Jammu.
54. Director Information, Srinagar /Jammu.
- 55-66.Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
67. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
68. Station Director, Doordarshan Kendra, Jammu/Srinagar.
69. Sr. News Editor, Doordarshan Kendra Jammu for announcement.
70. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General,

Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Central Project Coordinator e-Courts, Joint Registrar Adm., Chief Accounts Officer shall be received by the Administrative wing at Jammu till 28<sup>th</sup> April, 2017 and thereafter at High Court wing, Srinagar. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.

71. Post Master General, Srinagar, with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Central Project Coordinator e-Courts, Joint Registrar (Adm.), Chief Accounts Officer, Dy. Registrar Adm. Shall be received by the Administrative wing at Srinagar w. e. f. 8<sup>th</sup> of May, 2017.
72. Treasury officer, Civil Secretariat, Jammu.
- 73-74. Protocol Officer, High Court wing, Srinagar /Jammu.
- 75-76. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
77. Chief Accounts Officer, High Court of J&K, Jammu
78. I/C NIC, High Court Wing, Jammu, for uploading on High Court website.  
.....for information and n/a.

  
12/17/4/2017  
1/2 Registrar General